

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

No. HCM.II/28/2015-Estt/

Dated Shillong ____ May, 2016

It is hereby notified that the 'Constitution of the Meghalaya State Judicial Academy' dated 4th May, 2016, is amended as follows:-

Point iv. of the **Composition of the Governing Council** under the paragraph titled 'Administrative Set Up' which reads as "Vice Chancellor, North Eastern Hill University" is to be read as "Vice Chancellor or his "Nominee", North Eastern Hill University".


REGISTRAR GENERAL

Memo No.HCM.II/28/2015-Estt/ 129, A Dated Shillong 30 May, 2016

Copy to:-

1. The Special Secretary to the Govt. of Meghalaya, Law (A) Department, Shillong, for favour of kind information.
2. The Vice Chancellor, North Eastern Hill University, Shillong, for favour of kind information.
3. The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong, for favour of his Lordship's kind information.
4. The P.S. to Hon'ble Mr. Justice S.R. Sen, Judge, High Court of Meghalaya, Shillong, for favour of his Lordship's kind information.
5. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
6. Office file.


REGISTRAR GENERAL